

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RADIANT PACKAGING PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	RADIANT PACKAGING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/11/1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC Jharkhand
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U21022JH1996PTC007546
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	P.O. MADHUPUR, DIST. DEOGHAR, , Jharkhand, 815353 India,
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	6 th July, 2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER, AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CMA Birendra Kumar Tripathi 60/2/1, Haripada dutta lane, Golf view apartment, Flat No.- 7, 3 rd floor, Kolkata-700033 Email- bkt9000@gmail.com M- 9433602746 IBBI/IPA-003/IPA-ICAI-N00229 /2019-20/12679
8.	LAST DATE FOR SUBMISSION OF CLAIMS	4 th August , 2024

Notice is hereby given that the . has commenced voluntary liquidation on. 6th July, 2024

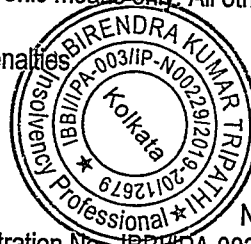
The stakeholders of **RADIANT PACKAGING PRIVATE LIMITED**. are hereby called upon to submit a proof of their claims, on or before 4th August , 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 10-07-2024

Place: Kolkata



Birendra Kumar Tripathi

Birendra Kumar Tripathi

Name and signature of the Liquidator

Registration No.- IBBI/IPA-003/IPA-ICAI-N00229 /2019-20/12679